

To be published in the Gazette of India,
Extraordinary, Part-II, Section 3,
Sub-section (i).

Amendment No. 4

GOVERNMENT OF INDIA (BHARAT SARKAR)
MINISTRY OF RAILWAYS (RAIL MANTRALAYA),
(RAILWAY BOARD)

New Delhi, 28.6.1984.

NOTIFICATION

G.S.R. 474 E In exercise of the powers conferred by sub-section (i) of section 47 of the Indian Railways Act, 1890 (9 of 1990), the Central Government hereby make the following rules further to amend the Indian Railways (Open Lines) General Rules, 1976, namely :-

1. (1) These rules may be called the Indian Railways (Open Lines) General (Amendment) Rules, 1984.
(2) They shall come into force on the date of their publication in the Official Gazette.
2. In the Indian Railways (Open Lines) General Rules, 1976, after rule 3.22(2), the following proviso shall be inserted, namely:-

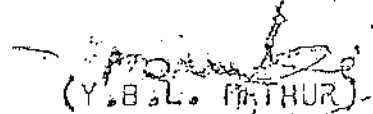
"Provided that in exceptional cases where two home signals are placed on the same post, under approved special instructions, the top signal shall apply to the main line and the lower signal shall apply to the other lines."

84/Safety(A&R)/29/5(4)

Foot note: The Indian Railways (Open Lines) General Rules, 1976 have been notified in the Gazette of India, Extraordinary, Part-II, Section 3, Sub section (i) dated 21.7.1981, under G.S.R.No.445(E). These rules were amended by notifications Nos. G.S.R.320, 352 and 514(E) published in the Gazettes dated 15th April, 1983, 30th April, 1983 and 27th June, 1983 respectively.

C.K. SWAMINATHAN
Member, Traffic, Railway Board & Ex-officio
Secretary to the Govt. of India.

To
The Manager,
Govt. of India Press,
New Delhi.



(Y.B.L. MATHUR)
DIRECTOR (SAFETY)
RAILWAY BOARD.

X(10)

No. B4/Safety(A&B)/29/5

New Delhi, dated: 6.8

Copy forwarded to the General Managers, Central, Eastern, Northern, North-Eastern, Northeast Frontier, Southern, South-Central, South-Eastern & Western Railways.


(Shri Prakash)
Jt. Director/Safety II,
Railway Board.

Copy forwarded for information to :

1. The Principal, Railway Staff College, Vadodara.
2. The Chief Commissioner of Railway Safety, 15-A, Ashok Marg, Patiala House, Lucknow (3 copies).
3. The Director General, ROSA, Alambagh, Lucknow.
4. The Principal, Indian Railway Institute of Advanced Track Technology, Pune.
5. The Principal, Indian Railways Institute of Mechanical and Electrical Engineering, Jamalpur.
6. The Principal, Indian Railways Institute of Signal Engineering and Telecommunications, Secunderabad.
7. M/s. Martin Burn Limited, 9, Lall Bazar Street, Calcutta.
8. The Managing Agent, Dohri Rotes Light Railways Co. Ltd., PO Dalmienagar, Distt. Rohtas, Bihar, Pin 821305.
9. The Chairman, Bombay Port Trust Railway/Bombay, Calcutta Port Trust Railway/Calcutta, Kandla Port Trust Railway/Kandla, Madras Port Trust Railway/Madras and Visakhapatnam Port Trust Railway/Visakhapatnam/Andhra Pradesh.